

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **16.07.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/610/CHE/2021 IN IBA/1121/2019
NAME OF PETITIONER : Nithyanantham Ramachandran (RP)
M/s Chowel India Pvt Ltd
NAME OF RESPONDENT :
SECTION : Sec 33 & 34 of IBC 2016 R/w Rule 11 of NCLT Rules 2016

ORDER

The Applicant / RP is represented by Mr. A.G. Sathiyarayanan, Advocate through video conferencing platform.

List this matter on **13.08.2021** for hearing and disposal.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)